**Annexure - 5**

**Name of the corporate debtor :**
**Date of comencement of CIRP :**
**List of creditors as on :**

**List of operational creditors (Workmen)**

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of workmen | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related Party? | % of voting share in CoC, if applicable | | | | | |
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